

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Dated: APPEAL NOS. 11, 12, 13 & 14 OF 2015
18th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member
APPEAL NO. 11 OF 2015

In the matter of:
Dakshinachal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

APPEAL NO. 12 OF 2015

In the matter of:
Paschimanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

APPEAL NO. 13 OF 2015

In the matter of:
Purvanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

APPEAL NO. 14 OF 2015

In the matter of:
Madhyanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sanjay Singh
Mr. Paramhans for Respondent

ORDER

List these matters for hearing on **25.09.2018 (On Top of the Board)**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member